**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**
**PRINCIPAL BENCH**

**(IB)-585(PB)/2017**

**IN THE MATTER OF:**

Aditya Birla Real Estate Fund I .... Applicant/petitioner
v.
Amrapali Smart City Developers Pvt. Ltd. ..... Respondent

**Order under Section 7**

**Order delivered on 09.01.2018**

**Coram:**
**CHIEF JUSTICE (Retd.) M.M.KUMAR**
**Hon'ble President**

**S.K. MOHAPATRA**
**Hon'ble Member (T)**

For the Applicant/petitioner: Mr. Rajeeve Mehra, Senior Advocate
Mr. Dheeraj Nair, Mr. Kunal Mimani, Advs.

For the Respondent:

**ORDER**

Mr. Aggarwal, learned counsel for the respondent seeks and is granted 10 days' time to file reply.

Rejoinder, if any, be filed within five days thereafter.

List for further consideration on 30.01.2018.

Sd/-
**(M.M. KUMAR)**
**PRESIDENT**

Sd/-
**(S.K. MOHAPATRA)**
**(MEMBER TECHNICAL)**

**09.01.2018**
**Vineet**